

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
STARRED QUESTION NO. *362
ANSWERED ON 26.03.2025

NUCLEAR POWER PLANTS

*362. SHRI GYANESHWAR PATIL
SHRI AMRA RAM

Will the PRIME MINISTER be pleased to state:

(a) the present number of Nuclear Power Plants across various States of the country including Madhya Pradesh;

(b) the details of quantum of electricity generated by the said Nuclear Power Plants in the country, State-wise including Madhya Pradesh and plant-wise;

(c) whether any proposal is under consideration of the Government to establish new Nuclear Power Plants in the country including Khandwa Parliamentary Constituency of Madhya Pradesh which is likely to benefit the surrounding States including Madhya Pradesh itself;

(d) if so, the details thereof along with the time by which the said proposal is likely to be sanctioned;

(e) the quantum of fund likely to be allocated for the said purpose along with the timeline fixed for the completion of the same; and

(f) the measures taken by the Government to prevent the harm caused by the nuclear energy?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) to (f): A Statement is laid on the Table of the House.

Government of India
Department of Atomic Energy

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) IN RESPECT OF
LOK SABHA STARRED QUESTION NO. 362 FOR REPLY ON 26.03.2025
REGARDING NUCLEAR POWER PLANTS ASKED BY SHRI GYANESHWAR
PATIL & SHRI AMRA RAM**

- (a) There are 24 reactors in commercial operation in the country. One more reactor, RAPS-7 (700 MW) was connected to the grid on March 17, 2025 taking the number of operating reactors to 25. At present, there is no operating nuclear power reactor in the state of Madhya Pradesh.
- (b) The details of electricity generation in the current year (FY-2024-25) upto February 2025, state-wise and plant-wise are given in the annexure.
- (c) There are presently no specific proposals, including for setting-up Nuclear Power Plant in Khandwa Parliamentary Constituency of Madhya Pradesh.

However, in respect of Madhya Pradesh, the Government has already accorded financial sanction for setting up a 2X700 MW nuclear power project at Chutka in Mandla district and 'in principle' approval of the site at Bhimpur in Shivpuri district for locating 4 nuclear power reactors of 700 MW each.

- (d) & (e) Do not arise in view of 'c'.

- (f) Highest priority is accorded to safety in all aspects of nuclear power viz. siting, design, construction, commissioning, and operation. Nuclear power plants are designed adopting safety principles of redundancy, diversity and provided with fail-safe design features following an overlapping defence-in-depth approach. This ensures that there are multiple barriers between the source of radioactivity and the environment. Nuclear power plants are constructed to highest quality standards and the operations are performed adopting well laid out procedures by highly qualified, trained and licensed personnel.

There is also a robust internal and independent regulatory mechanism in place and periodic safety reviews are carried out both by NPCIL and the Atomic Energy Regulatory Board (AERB) to ensure safety of the plants.

Annexure

State	Location	Unit	Capacity (MW)	Generation (MUs) April 2024 to Feb 2025
Maharashtra	Tarapur	TAPS-1	160	<i>Under project mode for refurbishment</i>
		TAPS-2	160	
		TAPS-3	540	4283
		TAPS-4	540	3468
Rajasthan	Rawatbhata	RAPS-1	100	<i>Under extended shutdown</i>
		RAPS-2	200	1194
		RAPS-3	220	856
		RAPS-4	220	1406
		RAPS-5	220	1659
		RAPS-6	220	1823
		RAPS-7	700	<i>Connected to the grid on 17.03.2025</i>
Tamilnadu	Kalpakkam	MAPS-1	220	<i>Under project mode for refurbishment</i>
		MAPS-2	220	1518
	Kudankulam	KKNPP-1	1000	7675
		KKNPP-2	1000	6643
Uttar Pradesh	Narora	NAPS-1	220	1682
		NAPS-2	220	1743
Gujarat	Kakrapar	KAPS-1	220	1512
		KAPS-2	220	1697
		KAPS-3	700	3838
		KAPS-4	700	4266
Karnataka	Kaiga	KGS-1	220	1672
		KGS-2	220	1412
		KGS-3	220	1866
		KGS-4	220	1750
